

COMPLIANCE REPORT
TO THE ORDER DATED 21.09.2021
IN OA 49/2021 (CZ)

UJJWAL SHARMA

VS

State Of MP and Ors

Date of Inspection-

22.10.2021 & 17.11.2021

Ref: Compliance to the order dated 21.09.2021 by the Hon'ble NGT in reference to OA 49/2021 Ujjwal Sharma v/s State of Madhya Pradesh & Ors.

Hon'ble NGT vide order dated 21.09.2021 in reference to OA 49/2021 Ujjwal Sharma v/s State of Madhya Pradesh & Ors. is directed as stated under:-

6. State Pollution Control Board is directed to suggest and take remedial measures and submit Action Taken Report before the next date of hearing.

In reference to the above directions, officials of Regional Office, MPPCB Bhopal visited Motia Talab on 22/10/2021 and on dated 17/11/2021. The current status, progress observed and photographs taken during the inspection are given as under:

1. Two nallas carrying sewage namely SBI nallah and Idgah Hills nallah joining Motia talab in the South-West and North-West direction is intercepted by connecting the incoming sewer line with newly laid sewer line by Bhopal Municipal Corporation (BMC).
2. The intercepted sewage by new sewer line will convey this sewage away from the Motia talab and will reach to Maholi Damkheda Sewage Treatment Plant of BMC for treatment.
3. The work of interception and laying of sewerage network on the west side of Motia talab is completed.
4. The laying of sewage network on North side of Motia talab is in progress and 80% work is completed. This includes excavation, laying of sewer system and construction of manholes.
5. This sewer network will connect to already laid sewer network on the east side of Motial talab leading to Maholi Damkheda.
6. All other drains earlier discharging into Motia from west and east direction of the talab have been intercepted by the sewer network of Bhopal Municipal Corporation, the sewage of which shall be taken to Maholi Damkheda STP for its treatment.
7. Maintenance and cleaning activity of the talab is being performed by the BMC.
8. In the matter of NGT OA No. 606/2018 (PB) MPPCB has imposed environmental compensation on Bhopal Municipal Corporation for discharging untreated wastewater into Motia Talab by two drains namely SBI nallah and Idgah Hills nallah.

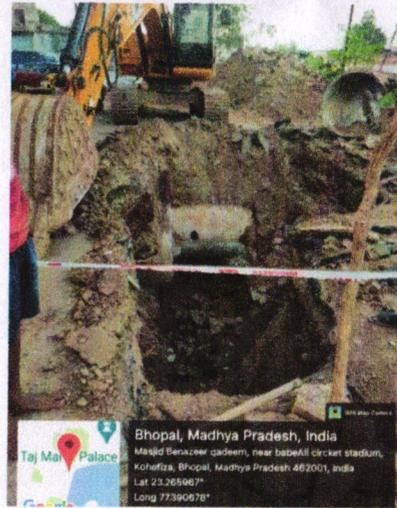
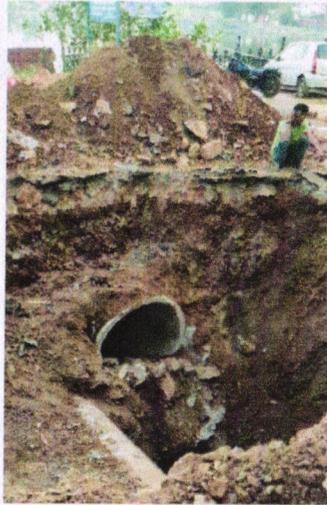
Recommendations:

1. The waste generated from the small slum settlement located on the north-west corner of the talab is being disposed of in the Motia talab. This needs to be addressed by BMC.
2. One more aerator (fountain) should be installed at the south west corner of the talab to increase the oxygen levels and enhance the aesthetics of the talab.
3. For beautification point of view in the north side of the talab pucca boundary and platform for walking should be provided.


(Adarsh Malviya)
Assistant Engineer (C)
MPPCB, Bhopal


(Brajesh Sharma)
Regional Officer
MPPCB Bhopal

Interception of SBI nallah and Idgah Hills Nallah



Completed Sewer Network on the east side of Motia talab

